

Refinery	Project	Consultants
Gauhati	L. P. Gas facilities JP-4 manufacturing facilities	I. O. C. (Refineries and Pipelines Division)
Barauni	Modernisation of L. P. G. facilities	M/s. Engineers India Ltd., (turn-key job)
	Coke Calcination Plant	—do—
	Additional tankages	I. O. C. (Refineries and Pipelines Division)
	Construction of additional quarters	—do—
	Provision of circulation mixing facilities/addition of new pumps	—do—
Gujarat	Expansion of L.P.G. facilities	—do—
Halidia	Construction of Refinery	TECHNIP/ENSA, France for the fuel part of the Refinery. INDUSTRIAL EXPORT for manufacture of lube oil. Engineers India Ltd. for technical assistance, detailed engineering design, procurement of indigenous/imported material and construction supervision.

(e) A statement is placed on the Table of the House. [*Placed in Library. See No. LT-2281/69.*]

Acceptance of Late Tenders in respect of Materials for Gujarat Aromatic Project

3028. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that in respect of Gujarat Aromatic Project demands of Vibrating Chute, fabrication items, Heat Exchangers and Instruments were advertised;

(b) whether it is also a fact that, subsequent to opening of tenders, late tenders were also accepted, for example for Vibrating Chute, instruments, etc.

(c) whether it is further a fact that the procurement has been finalised with many firms which are not licensed under the Industries Development and Regulation Act of 1951 ;

(d) If so, the details of purchase orders finalised, names of the parties, items to be procured, delivery period, value of purchases and the rates of purchases as compared to the last purchase rates ; and

(e) the reason for ignoring the lower offers received from licensed parties ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) No.

(c) No.

(d) Does not arise.

(e) It is not correct to say that the lowest offers received were ignored. The company has reported that whenever the lowest offer was rejected, it was done on merits after due consideration.

Purchase of Instruments for Madras Refinery

3029. SHRI S. N. MISRA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that an advertised tender was issued to purchase measuring instruments for the Madras Refinery, the purchase of which was approximately Rs. 1 crore ;